

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 18th January, 2024

No. HC.VII-11/2024/567/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate **Shri Kishore Talukdar**, Master Trainer, Systems Officer, Kamrup (M) as **Resource person** to conduct the one-day "***Ecourts Programme (ECT_4_2024 & ECT_7_2024)***" for the Advocate/Advocate Clerk of the district Courts of Assam on **30-01-2024** from **03.00 P.M. to 05.00 P.M.**

No. HC.VII-11/2024/568/A #### The Hon'ble Gauhati High Court has been pleased to request all Advocate/Advocate Clerk of the district Courts of Assam to participate in the "***Ecourts Programme (ECT_4_2024& ECT_7_2024)***" on **30-01-2024** from **03.00 P.M. to 05.00 P.M.** through **virtual mode**.

Further, the District & Sessions Judges are requested to co-ordinate with the President/Secretary of the respective Bar Associations to ensure maximum participation of learned Advocates/Advocate clerks in the aforesaid training.

The Joining Link for the training is:

<https://bit.ly/47wJuxg>

(Platform to be used Microsoft Teams)

The schedule of the aforesaid programme is enclosed along with the notification.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-11/2024/569-588/A **Dated the 18th January, 2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

(He/She is requested to co-ordinate with the respective Bar Association about the training programme and the notification).

14. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

15. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

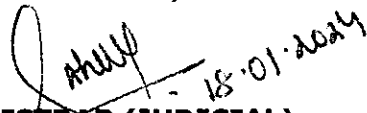
16. The System Officers/System Assistants,

Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

18. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)



JUDICIAL ACADEMY, ASSAM
ECOURT PROGRAMME FOR ADVOCATE/ADVOCATE CLERK
(ECT_4_2024 & ECT_7_2024)

on
"Electronic Case Management Tools (ECMT) for Advocate & Updated Features of CIS"
Date: 30.01.2024

SCHEDULE

Resource Person: *Shri Kishor Talukdar, Master Trainer Systems Officer, Kamrup (M)*

- ❖ Overview of eCourts project
 - Introduction about eCommittee.
 - Role of Advocate as a Game Changer.
 - Key take aways of this training.
- ❖ Electronic Case Management Tools for Advocates.
- ❖ eCourts related Websites.
- ❖ How to get eCourts services 24 x 7
 - Cause list/Judgments/Orders/Case Status.
 - Automatic receipt of SMS and eMail on Court listing,
 - SMS Push and Pull services.
 - Benefits of registration of Advocates in Court CIS.
- ❖ Services Delivery in Court Complexes:
 - eSewa Kendra, Kiosks, Digital display boards.
- ❖ Other Services
 - Online Certified copies, Virtual Courts
- ❖ eCourts services mobile app for Advocates
 - Case Management.
 - Get Case status/causelist/orders.
 - My Cases/ Export and Import.
 - QR scan option and its utility for Advocates.
- ❖ eFiling - the digital on line filing process
 - Registration of Advocate in eFiling website.
 - Steps to eFile a case.
 - Advantages of eFiling .
 - Case portfolio management.
 - Know the case status any time.
- Virtual courts
- ePayment portal of court fee, Fine, civil deposits.
- NSTEP
- ❖ Updated features of CIS 3.2- Appeal Filling
 - Vertical integration of Lower Court Data
 - Saves the data entry in appellate Court
- ❖ ICJS Interiperable Criminal Justice Delivery System
 - ECMT Tools for commercial Courts under CIS
 - Case Management Hearing/Pre Trial Conference Tool
- How to appear in Video Conferencing.
- Help desk for Advocates
- (if available in High court it can be informed)
- Help Manuals & Videos in Regional Languages.
- Interaction & Feedbacks